BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.486/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company		Balaji Edutech Solution Pvt.LtdVs-Registrar of Companies, WB		
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	SWAPNA (CHOUBEY. ADV.	7	in politioner

2. SIDAHARTTHA SHARMA ADV

for applied letitioner

15/11/2017

3: M. CHINNACHAMY Deputy Rogistoar Roc WB

12/11/18

ORDER

Ld. Counsel for the petitioner and Mr. N. Chinnachamy, Dy. Registrar of Companies from the O/o Registrar of Companies, West Bengal are present in the Court.

He has made a request that time may be given for filing detail paragraphwise reply. 3 weeks' time is granted for filing reply with a copy in advance to the opposite party.

List on 04/01/2018.

8d

(Jinan K.R.) Member (J) (Vijai Pratap Singh)

Member (J)

Sd